

## FORM A

### PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

#### For the attention of the Creditors of **CAMPUS IMPEX PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	<b>CAMPUS IMPEX PRIVATE LIMITED</b>
2.	Date of Incorporation of Corporate Debtor	21/09/2007
3.	Authority under which Corporate Debtor is Incorporated / Registered	ROC - Kolkata, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No of Corporate Debtor	U51109WB2007PTC118893
5.	Address of the registered office and Principal Office (if any) of Corporate Debtor	Ground Floor 14/B, Digendra Lal Roy Street, Kolkata-700 006, West Bengal
6.	Insolvency commencement date in respect of Corporate Debtor	13/08/2024 (Order received on 14/08/2024)
7.	Estimated date of closure of Insolvency Resolution Process	09/02/2025 (the 180 <sup>th</sup> day from CIRP commencement date)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Surendra Kumar Agarwal, IBBI/IPA-001/IP-P00825/2017-18/11401
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board	Bhawani Enclave, 3D, 99C Girish Ghosh Road, Liluah, Howrah -711204 <a href="mailto:surendraca@gmail.com">surendraca@gmail.com</a>
10.	Address and E-mail to be used for correspondence with the Interim Resolution Professional	Surendra Kumar Agarwal Bhawani Enclave, 3D, 99C Girish Ghosh Road, Liluah, Howrah -711204 E-mail: <a href="mailto:cirp.campus@gmail.com">cirp.campus@gmail.com</a>
11.	Last date for submission of claims	27/08/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es): Nil as per the available information with IRP
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N. A
14.	(a) Relevant Forms and  (b) Details of Authorized Representatives are available at:	Web link: <a href="http://www.ibbi.gov.in/home/downloads">www.ibbi.gov.in/home/downloads</a> Physical Address: Bhawani Enclave, 3D, 99C Girish Ghosh Road, Liluah, Howrah -711204 E-mail: <a href="mailto:cirp.campus@gmail.com">cirp.campus@gmail.com</a>  <b>NA</b>

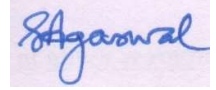
Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate Insolvency Resolution Process of the **Campus Impex Private Limited** on **13/08/2024**.

The creditors of **Campus Impex Private Limited** are hereby called upon to submit their claims with proof on or before **27-08-2024** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized Representative from the Insolvency Professionals listed against entry No.13 to act as Authorized Representative of the class in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



Surendra Kumar Agarwal  
Interim Resolution Professional of Campus Impex Pvt. Ltd.  
Reg No IBBI/IPA-001/IP-P00825/2017-18/11401  
Bhawani Enclave, 3D, 99C Girish Ghosh Road,  
Liluah, Howrah- 711204, West Bengal

Date : 16/08/2024

Place : Howrah